

**Permission by Wheat Surplus States to Build up their Provincial Reserves**

173. PROF. MADHU DANDAVATE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Punjab and other wheat surplus States have insisted that the Union Agriculture Ministry should allow them to build up their Provincial reserves of wheat for internal consumption; and

(b) if so, whether the Union Government propose to revise their wheat licensing order through which the Centre had put a virtual ban on any provincial reserve of wheat being kept?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir. However, there is no change in the policy regarding meeting the reasonable requirement of the State Governments from the stocks in the Central Pool.

(b) There is no wheat licensing order of the Central Government and the question of revising such an order does not arise.

**Direction to Surplus Rabi States to Accelerate Movement of Foodgrains to Deficit States**

174. PROF. MADHU DANDAVATE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have asked the Surplus Rabi States to take immediate steps for accelerating the movement of foodgrains to the deficit States in view of the sharp increase in prices in these States; and

(b) if so, what is the response from the Surplus states?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Inter-state movement of coarse grains is free, but movement of rice on private account from one rice zone to another is not permitted. In accordance with the procurement and pricing policy for 1974-75 Rabi season export of levy-free wheat from the surplus States is allowed on trade account against permits. The principal surplus States of Punjab and Haryana have been advised to take all steps necessary to expedite movement.

(b) Substantial quantities of levy-free wheat have moved to the deficit States from Punjab and Haryana.

**अधिक अन्न उपजाओ अभियान के बारे में  
उत्तर प्रदेश के मुख्य मंत्री का सुझाव**

175. श्री गेंदा सिंह: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) अधिक अन्न उपजाओ अभियान को बढ़ावा देने के लिये मुख्य मंत्रियों के हाल ही में हुए सम्मेलन में उत्तर प्रदेश के मुख्य मंत्री ने क्या सुझाव दिये थे; और

(ख) यदि हाँ, तो इस पर केन्द्रीय सरकार की क्या प्रतिक्रिया है?

कृषि मंत्रालय में राज्यमंत्री (श्री अण्णासाहेब पो० शिन्दे): (क) केन्द्रीय कृषि मंत्री के साथ हाल में हुए सम्मेलन के दौरान उत्तर प्रदेश के मुख्य मंत्री न अन्य बातों के साथ-साथ ये सुझाव दिये थे—पांचवीं योजना में कृषि के लिये राज्य को अधिक धन राशि का आवंटन, कम से कम गत वर्ष के जायजे के बराबर राज्य की आवश्यकताओं के लिये

उर्वरकों की व्यवस्था करना और राज्य की उर्वरकों की आवश्यकताओं की जांच करने के लिये एक समिति का गठन करना, नलकूप चलान के लिये पर्याप्त बिजली और डीजल उपलब्ध करना, नत्ने का मूल्य बढ़ाना और निर्यात के लिए बासमती का दसूली मूल्य बढ़ाना राज्य व्यापार निषम के लाभो का बटवारा ।

(ख) यह मंत्रालय उत्तर प्रदेश राज्य की उर्वरको की आवश्यकताओं का जायजा लेने के लिये एक समिति गठित करने के लिये सहमत हो गया है । यह आश्वासन दिया गया था कि कृषि कार्यों के लिये राज्य को डीजल की पर्याप्त सप्लाई उपलब्ध की जायेगी । जहां तक और अधिक धनराशि की मांग का प्रश्न है, इस सम्बन्ध में इस समय यह फैसला हुआ है कि प्राथमिकता वाले क्षेत्र की ऐसी आवश्यकतायें राज्य की योजना के लिये स्वीकृत परिव्यय में से पुनर्विनियोजन करके पूरी की जायें । उत्तर प्रदेश के मुख्य मंत्री के अन्य मुद्दावां पर विचार किया जा रहा है ।

#### **Acquisition of India Office Library**

176. SHRI S. C. SAMANTA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) progress made in the direction of acquisition of India Library in London;

(b) what are the difficulties which are still standing in the way of the acquisition; and

(c) how long more will it take to arrive at a final decision in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c). Various ownership of India Office building and its contents, including the Library, have been under continuous examination by the Governments concerned since 1947. A draft Arbitration Agreement was received from the Government of United Kingdom in 1968 and is still very much the subject of discussions.

#### **Job Oriented Education**

177. SHRI S. C. SAMANTA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the proposals for making education job oriented or technically based;

(b) the prospects of introducing such schemes in Secondary schools and other institutions;

(c) whether such schemes are likely to be put into operation in Centrally Administered Areas and States; and

(d) what are the salient features of such proposals?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (d). Pursuant to the recommendations of the Central Advisory Board of Education, it is proposed to introduce work experience and vocationalisation in school education in all States and Union Territories in the Fifth Five-Year Plan as part of the 10+2+3 structure of education. Schemes for this purpose are being formulated. While general education with work experience will be imparted in classes I to X to most of